

COURT – II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 90 of 2013

Dated : 20th September, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

M/s. Puri Oil Mills Ltd.Appellant(s)

Versus

Haryana Power Purchase Centre & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Advocate
Mr. Abhay Anand Jena
Ms. Bina Gupta

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Raghujeet Singh

Order

Heard the learned counsel for the Appellant. He wants to file additional affidavit giving supportive documents which were submitted before the State Commission. He is permitted to file the same. He is also directed to file the written submissions, after serving copy on the other parties.

Post the matter for further hearing on **03.10.2013**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

